

HIGH COURT OF TRIPURA
AGARTALA

No.F.3 (28)-HC/2018/ 1062Dated: 15th June, 2018

NOTIFICATION

The Hon'ble High Court has been pleased to nominate the following Trained Mediators of Tripura to attend the '**20 hrs. Refresher Training Programme on Mediation**' to be organised by the State Mediation Committee and the Tripura State Legal Services Authority (for short TSLSA) under the aegis of the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India in 2 (two) batches at Pragna Bhawan, Agartala :-

First Batch of Trained Mediators from 29th June to 01st July, 2018

Under West Tripura District, Agartala :

Sl. No.	Name of the trained Mediators
1.	Sri Tapan Kr. Choudhury, Advocate, Tripura Bar Association,
2.	Sri Prabir Saha, Advocate, Tripura Bar Association,
3.	Sri Bidyut Datta, Advocate, Tripura Bar Association,
4.	Sri Sudip Sutradhar, Advocate, Tripura Bar Association,
5.	Sri Joydeep Paul, Advocate, Tripura Bar Association,
6.	Sri Samar Sen Choudhury, Tripura Bar Association,
7.	Sri Nepal Majumder, Advocate, Tripura Bar Association,
8.	Sri Tanmoy Choudhury, Advocate, Tripura Bar Association,
9.	Sri Mithun Datta, Advocate, Khowai Bar Association,
10.	Sri Rajkumar Prasenjit Singh, Tripura Bar Association,
11.	Sri Tapas Kumar Debbarma, Tripura Bar Association,
12.	Sri Kishore Kumar Pal, Tripura Bar Association,
13.	Smt. Dipa Bhattacharjee, Tripura Bar Association,
14.	Sri Chandan Das, Advocate Khowai Bar Association,

Under North Tripura District, Dharmanagar :

Sl. No.	Name of the trained Mediators
1.	Sri Biswajit Das, Advocate, Dharmanagar Bar,
2.	Smt. Bithi Nath, Advocate, Dharmanagar Bar,
3.	Sri Nirmal Das, Kanchanpur Bar,

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Under South Tripura District, Belonia :

Sl. No.	Name of the trained Mediators
1	Sri Mrinal Kanti Choudhury, Advocate, Sabroom Bar Association,
2	Sri Gopal Chakraborty, Social Worker, Sabroom,
3	Sri Subrata Bhattacharjee, Advocate, Belonia Bar,
4	Sri Apan Datta, Sabroom Bar Association,

Under Gomati District, Udaipur :

Sl. No.	Name of the trained Mediators
1	Sri Braja Gopal Bhowmik, Advocate, Udaipur Bar,
2	Smt. Aditi Sarkar, Advocate, Udaipur Bar,
3	Smt. Sipra Ghosh, Advocate, Amarpur Bar,
4	Sri Jahar Samaddar, Advocate, Udaipur Bar Association,
5	Sri Sekhar Deb, Advocate Udaipur Bar,

Under Unakoti District, Kailashahar :

Sl. No.	Name of the trained Mediators
1	Sri Supriya Debroy, Advocate, Kailashahar Bar Association,
2	Sri Indu Bhushan Deb, Advocate, Kamalpur Bar,
3	Sri Bijan Kr. Sinha, Advocate, Kailashahar Bar,

Second Batch of Trained Mediators from 06th July to 08th July, 2018**Under West Tripura District, Agartala:**

Sl. No.	Name of the trained Mediators
1.	Smt. Emily Chanda, Advocate, Tripura Bar Association,
2.	Smt. Jyaita Debnath, Advocate, Tripura Bar Association,
3.	Sri Dilip Ch. Nath, Advocate, Tripura Bar Association,
4.	Sri Babul Ch. Das, Advocate, Tripura Bar Association,
5.	Sri Ratan Debnath, Advocate, Tripura Bar Association,

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6.	Smt. Kalyani Roy, Advocate, Tripura Bar Association,
7.	Sri Debashish Datta, Advocate, Tripura Bar Association,
8.	Smt. Pushpita Chakraborty, Advocate, Tripura Bar Association,
9.	Sri Abhijit Deb Sarkar, Advocate., Khowai Bar Association,
10.	Mr. Moinul Islam Talukdar, Advocate, Sonamura Bar Association,
11.	Smt. Paromita Dhar, Tripura Bar Association,
12.	Sri Bidyut Majumder, Tripura Bar Association,
13.	Smt. Mallika Debnath, Tripura, Agartala Bar Association,
14.	Sri Mihir Roy, Advocate, Tripura Bar Association,
15.	Sri Biswajit Chowdhury, Advocate, Bishalgarh Bar Association,
16.	Sri Jashim Uddin, Advocate, Sonamura Bar Association,

Under North Tripura District, Dharmanagar :

Sl. No.	Name of the trained Mediators
1.	Sri Manik Lal Nath, Advocate, Dharmanagar Bar,
2.	Smt. Qual Singha Choudhury, Advocate, Dharmanagar Bar,
3.	Sri Partha Paul, Dharmanagar Bar,

Under South Tripura District, Belonia :

Sl. No.	Name of the trained Mediators
1.	Sri Haran Ch. Baidya, Advocate, Belonia Bar,
2.	Sri Bijan Paul, Social Worker, Belonia,
3.	Sri Anuj Tilak, Advocate, Belonia Bar Association,

Under Gomati District, Udaipur :

Sl. No.	Name of the trained Mediators
1.	Sri Jayanta Prasad Deb, Advocate, Udaipur Bar,
2.	Sri Debaradhan Jamatia, Advocate, Amarpur Bar,
3.	Smt. Madhumita Chakraborty, Advocate, Udaipur Bar Association,
4.	Sri Haran Ch. Das, Advocate, Amarpur Bar,

25.6.10

Under Unakoti District, Kailashahar :

Sl. No.	Name of the trained Mediators
1.	Smt. Lipi Kar, Advocate, Advocate Kamalpur Bar,
2.	MD Kamal Mahammed Massaddar, Advocate, Kailashahar Bar,

All the nominated Trained Mediators shall attend the aforesaid day-long Training Programme on the dates as specified against them.

By Order,

Sd/-

(A. Pandey)

(Secretary, Mediation for the State of Tripura)

No.F.3 (28)-HC/2018/1063-73

Dated: 15th June, 2018

Copy to:-

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for His Lordship's kind appraisal;
02. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for His Lordship's kind appraisal;
03. The Secretary to the Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala for His Lordship's kind appraisal;
04. The Member Secretary, Tripura State Legal Services Authority, Agartala for information and necessary action;
05. The District Coordinator, West Tripura District Mediation Centre, Agartala/ Unakoti District Mediation Centre, Kailashahar/Gomati District Mediation Centre, Udaipur /South Tripura District Mediation Centre, Belonia /North Tripura District Mediation Centre, Dharmanagar. They are requested to circulate the Notification to all the concerned Trained Mediators for their information;
06. The Registrar (Judicial), High Court of Tripura, Agartala;
07. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
08. The Sr. Protocol Officer, High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Secretary attached with the Registrar General, High Court of Tripura, Agartala for kind appraisal of the Registrar General;
11. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura as well as in the Websites of District Courts of Tripura.

(Secretary, Mediation for the State of Tripura)